

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1317/2019

RAFAL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 12-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr Suryodaya Prakash Tiwari, Adv.
Mr. Sanjay Kumar Dubey, AOR

For Respondent(s)

Mr Reshesh Mani Tripathi, Adv.
Mr. Vishwa Pal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original record from High Court and Trial Court.

Issue D.O. letter. Registry to inform telephonically as well.

List again on 20.4.2020.

ANIL LAXMAN PANSARE
Registrar